

**Placing of orders by IDPL**

10766. DR. BAPU KALDATE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a large number of orders were placed by the I.D.P.L. during the last quarter of December, 1976 and the first quarter of 1977;

(b) if so, the names of the countries with which these were placed; and

(c) the financial commitment in respect of each of the order/agreement entered into?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Permission Letters and Licences regularised Ex-post facto**

10767. SHRI S. R. REDDY. Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether permission letters are issued to drug manufacturing firms and licences are regularised ex-post facto which is in contravention of the Industries (Development and Regulation) Act; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Licences are issued under the provisions of Industries (Development and Regulation) Act itself and, therefore, the question of such licences being regularised ex-post facto does not arise. Government have decided that production under the authority of Permission letters is authorised.

(b) Does not arise.

**Production of documentaries on tribals**

10768. SHRI GIRIDHAR GOMANGO: Will the Minister of INFORMATION, AND BROADCASTING be pleased to state:

(a) total number of documentary films produced by the private producers by his Ministry and other Ministries highlighting the forms of exploitations of tribals so far since 1977;

(b) names of tribals covered by these documentaries and proposals for this financial year;

(c) programmes initiated by the States and his Ministry to exhibit the documentary films to the tribals by Government agencies; and

(d) funds provided for documentary films on tribals for the year 1979-80?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No such film has been produced by Films Division through private producers or through their own units. However, a reference to exploitation of adivasis has been made in the commentary of the film "Lamps" produced by an independent producer M/s Konark Films, Cuttack on behalf of Ministry of Civil Supplies and Cooperation through Films Division. This Film mentions the tribes of Kondhs Juang, Jhuyan and Santhals.

The current production programme of the Films Division includes the following documentary films relating to tribals:—

1. Tribal Development
2. Gujjars and Backarwals of Jammu and Kashmir.
3. Life and Culture of the Khairagarh and Folk Dance, Music and Culture of the Chhatisgarh.
4. North Eastern Council and its Development Programme.
5. Life in Vindhyaçal.

6. Cultural problems of tribes in Eastern Region.

7. Mizoram.

8. Forestry as an aid to tribal economy.

9. Life and Culture of Meghalaya.

(c) In addition to being exhibited on the compulsory theatrical circuit, films produced by Films Division are also exhibited in tribal areas through mobile vans of the Directorate of Field Publicity, mobile vans of State Governments and touring cinemas.

(d) No funds are specifically allocated for films on subjects relating to tribals, yet a comprehensive coverage of tribals is taken up every year.

#### Supply of L.F.F. (Radars) by Bharat Electronics Ltd.

10769. SHRI BHAGAT RAM: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) is it true that the Bharat Electronics Ltd. (B.E.L. Ghaziabad) was to supply some Radars called L.F.F. (for which it recently imported substitution award recently) costing about Rs. 26 crores;

(b) is it true that B.E.L. which was supposed to supply a couple of Radars to the Indian Air Force by 16-5-1979 has failed to complete the equipment because of continued lockout;

(c) is it also true that the Indian Air Force is now thinking of importing this urgent equipment from European countries like Switzerland, at a cost of about 25 crores of rupees; and

(d) why has not the management started negotiations with the workers who have been demanding immediate lifting of lock-out and withdrawal of suspension of union leaders?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): (a) Bharat Electronics Limited, (BEL), Ghaziabad, have got orders/letters of intent for supply of IFF equipment worth approximately Rs. 10.06 crores.

(b) and (c). The Indian Air Force have placed orders/letters of intent on BEL, Ghaziabad for supply of IFF equipment amounting to approximately Rs. 6.46 crores. Some IFF radars have already been delivered to the Air Force and a few more are ready for despatch. BEL Ghaziabad are in a position to meet the requirements of the Air Force for IFF equipment. There is no proposal by the Air Force for importing such equipment.

(d) The lockout in BEL, Ghaziabad was lifted with effect from 7th May, 1979, subsequent to an agreement between the Unions and the management which also covers the question of suspension of Union leaders.

#### Steel exported

10770 SHRI P. RAJAGOPAL NAIDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) the steel exported from our country during 1975-76, 1976-77, 1977-78 and 1978-79; and

(b) whether there is any increase in exports of steel after 1976-77?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The steel exported from our country during 1975-76, 1976-77, 1977-78 and 1978-79 (provisional) was 5,06,200; 14,09,200; 11,08,900 and 5,22,400 tonnes respectively.

(b) No, Sir.